



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

RBI/2025-26/100

DOR.RRC.REC.302/33-01-010/2025-26

November 28, 2025

**Consolidation of Regulations – Withdrawal of circulars**

Please refer to the [press release issued on November 28, 2025](#) announcing the release of 244 Master Directions consolidating the instructions currently administered by the Department of Regulation (DoR) of the Reserve Bank of India.

2. These 244 Master Directions encompass the instructions issued by DoR as well as the erstwhile Departments which have since been merged into DoR either partly or fully. Further, the extant instructions considered as obsolete have not been included in the consolidated Master Directions, as they are no longer relevant.

3. Accordingly, 9445 circulars listed in the [Annex](#), which are either circulars whose instructions have been consolidated or circulars which have become obsolete / redundant, are withdrawn by the Reserve Bank with immediate effect and are hereby repealed.

4. Notwithstanding such repeal, any action taken or purported to have been taken, or initiated under the repealed Directions, instructions, or guidelines shall continue to be governed by the provisions thereof.

Yours faithfully

(Shivaji Radhakrishnan)

General Manager

विनियमन विभाग, केंद्रीय कार्यालय, 12वीं और 13वीं मंज़िल, केंद्रीय कार्यालय भवन, शहीद भगत सिंह मार्ग, मुंबई 400001

टेलीफोन /Tel No: 22601000 फ़ैक्स/ Fax No: 022-2270 5670, 2260 5671, 5691 2270, 2260 5692

Department of Regulation, Central Office, 12th & 13th Floor, Central Office Building, Shaheed Bhagat Singh Marg, Mumbai – 400001

Tel No: 22601000 Fax No: 022-2270 5670, 2260 5671, 5691 2270, 2260 5692

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